

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:894
ANSWERED ON:22.11.2002
TRIBAL WELFARE
R.L. JALAPPA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of tribal welfare proposals sent by Karnataka seeking financial assistance from the National Scheduled Tribes Finance and Development Corporation;
- (b) the proposals that have already been approved and the number of proposals pending; and
- (c) the poor people from Scheduled Tribe community in Karnataka who have been sanctioned financial assistance under the sanctioned projects?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) 23 proposals have been received from the Karnataka Scheduled Castes & Scheduled Tribes Development Corporation Ltd. (KSCTDC), the Channelising Agency of the National Scheduled Tribe Finance and Development Corporation (NSTFDC) in Karnataka since the incorporation of the NSTFDC in April, 2001.

(b) The post incorporation details of sanctions and pending schemes/projects as on 31.10.2002 are as under:

STATEMENT

(Rs. in lakh)

SI.No. Particulars Projects No. of Scheme/NSTFDC's share

1. Sanctioned 14 536.63

2. Pending 09 135.07

(c) As per the details received from KSCTDC, 5781 persons belonging to the Scheduled Tribes have been provided financial assistance of Rs. 205.84 lakhs as NSTFDC's share till date.